

(a) whether Government are aware of the statement of Prof. Satish Chandra, Chairman, University Grants Commission, to the effect that UGC is not aware of the contents of the Rajan Committee Report; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) As the Report of the Rajan Committee, which is of a confidential nature, is still under consideration of Government, the question of indicating Government's reaction to the statement of the Chairman, UGC, does not arise.

Peripheral service charges paid to the DDA

1048. SHRI M. MOSES: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether any decision has since been taken regarding peripheral service charges to be paid to the DDA by Group IV housing societies which have been allotted land in Pritampura, Rohtak Road and Shahdara etc. in Delhi;

(b) if so, what are the details thereof;

(c) whether similar charges were recovered from Group I, II and III societies in Vasant Bihar, Panchsheel, Shantiniketan, etc.; and

(d) if not, what are the reasons for differential treatment being meted out to Group IV societies whose members belong to middle and low middle income group?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) It has been decided to recover Rs. 6/- per sq. mt. of the net area as

the first instalment of the charges for peripheral services and release the building activity/plans.

(c) and (d) Information is being collected and will be laid on the Table of the Sabha.

Assistant Engineers in the CPWD

1049. SHRI K. K. MADHAVAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is number of Assistant Engineers in CPWD whose cases of crossing efficiency bar are pending in the Directorate General (Works) Office;

(b) since when they have been pending;

(c) what are the reasons for inordinate delay in settling the cases; and

(d) by when they are likely to be cleared?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) 113.

(b) Since December, 1977.

(c) Besides the delay due to reasons of administration, the cases could not be finalised for want of some of the CR dossiers. In some cases these are not complete. There are also certain vigilance cases pending against a few Assistant Engineers.

(d) The cases will be finalised as soon as the requisite formalities are completed.

हिन्दी पत्रिकाओं के लिए संपादकीय स्टाफ की नियुक्ति

1050. श्री सैयद अहमद हाशमी : क्या शिक्षा सतज कल्पाण तथा संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मन्त्रालय द्वारा निकाली जाने वाली 'संस्कृति' और 'शिक्षा विवेचन' पत्रिकाओं तथा तदर्थ हिन्दी प्रका-